		Annexure														
		Name of Corporate Debtor - Acreus Jai Realty Private Limited														
		Date of Commencement of Liquidation - 01st October, 2024 (Copy of order received on 04.10.2024)														
		List of Operational creditors (Government Dues) as on 03.12.2024														
		Amount in Rs.														
S. No	Details of Claimant			Details of C	oloo Donoloo d		Details of claim admitted						A T			
				Details of C	aim Received	Details of claim admitted						$\Lambda$				
	Department	Identification No	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of Claim Under-verification	Remarks, if any	
	•	Part A - Claim received in Liquidation														
1	Department of towns and country Planning Haryana	LOC-008	Haryana Government	26/11/2024	301,706,339.00	301,706,339.00	Unsecured	-	-	81.82%	-		-	-		
2	Department of Trade & Taxes / Delhi Vat	LOC-009	Delhi Government	04/11/2024	325,764.00	325,764.00	Unsecured	-	-	0.09%	-		-	-		
Sub Total (A)					302,032,103	302.032.103.00				81.90%	-					